129

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 33/KB/2015 CA No.1004/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & 0	OrsVersus-Jaytarama Cold	Storage Pvt.Ltd & Ors
Under Section	397/398		
	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
) Jishnu Cho	ondhay (Adv).	Respondent	Line Chardheri
2) Kuldap Ma 3) Pahita Pabar	n Bishwal (Adv).	6 No. 1	12/2/18.
a) Ank Choudt	hur (Adv.).	e de	Joas
1. Shannah de 2. Sayanstall I	Adu (12/2/18

ORDER

Ld. Counsel for the petitioner and the respondent no. 1 is present.

Since this is a part heard matter list it on 16/03/2018 before regular bench.

Sd

(Jinan K.R.) Member (J)